

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

101. I.A. 1869/2022 (33(3))

I.A. 1876/2022 (43(1))

In

C.P.(IB)-3042(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Rahi Electronics Pvt Ltd

Appearance

For Resolution Professional: Adv. Zaid Ansari.

For Respondent 1& 2 : Adv. Rohan Agarwal a/w Adv. Sankalp Anantwar
i/b Sma Law Partners.

SECTION 10 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1876/2022 (43(1))

Learned Counsel submitted that pleadings are completed. List this matter
for hearing on **05.08.2024**.

I.A. 1869/2022 (33(3))

Relist the matter on **05.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
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Sd-

LAKSHMI GURUNG
Member (Judicial)